

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 952/2024 In C.P. (IB)/3591(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

**NAME OF THE PARTIES: - Mr. Pawan Madhav Shetty (IRP of
Waterfront Buildcon LLP)
V/s
Ultratech Cement Ltd
IN THE MATTER OF
Ultratech Cement Ltd
V/s
Waterfront Buildcon LLP**

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.952/2024: - PCS. Prashant Thakre appeared for the
Petitioner through VC. Adv. Amit Tungare appeared for the Respondent
through VC. List this matter on **16.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)